

**GOVERNMENT OF INDIA
MINISTRY OF POWER
LOK SABHA
UNSTARRED QUESTION NO.2025
ANSWERED ON 30.07.2026**

UJJWAL DISCOM ASSURANCE YOJANA

2025. KM. SUDHA R:

**Will the Minister of POWER
be pleased to state:**

- (a) the details of the objectives of the Ujjwal DISCOM Assurance Yojana (UDAY);**
- (b) whether the said yojana is mandatory for State Distribution Companies (DISCOMs) and if so, the details thereof;**
- (c) whether annual hikes in domestic electricity consumption charges are mandatory and if so, the details thereof;**
- (d) the details of the financial revival of DISCOMs since the implementation of UDAY, Statewise and year-wise;**
- (e) whether any State Government or DISCOM has opted not to comply with the requirements of UDAY and if so, the details thereof including the financial consequences arising therefrom; and**
- (f) whether all the States have adopted UDAY and if so, the details thereof and if not, the list of States that have not implemented the scheme?**

A N S W E R

**THE MINISTER OF STATE IN THE MINISTRY OF POWER
(SHRI SHRIPAD NAIK)**

(a) to (f) : Ujjwal DISCOM Assurance Yojana (UDAY) was launched in 2015 with an overall objective of operational and financial turnaround of State-owned distribution utilities through financial restructuring and efficiency improvements in distribution sector. UDAY envisaged States taking over 75% of the outstanding debt of the DISCOMs, as on 30.09.2015, by issuing SDL (State Development Loan) Bonds. Further, States were to take over future losses of DISCOMs in a graded manner as per the scheme guidelines. The scheme was optional and 27 States (except Odisha and West Bengal) and 5 UTs (except Delhi and Chandigarh) signed Memorandum of Understanding (MoU) under UDAY.

Under the scheme, total bonds worth Rs 2.34 lakh crore were issued for debt takeover, and DISCOM losses amounting to Rs 36,378 crore were taken over by the States as per the scheme guidelines. State-wise details are enclosed at Annexure I & II.

As a result of participation of DISCOMs under UDAY and various other reform measures undertaken thereafter by the Central and State Governments, the Aggregate Technical and Commercial (AT&C) losses at national level have reduced from 25.72% in FY15 to 15.04% in FY25 while the gap between Average Cost of Supply and Average Revenue Realized (ACS-ARR) has narrowed from Rs. 0.58/kWh to Rs. 0.06/kWh. These collective efforts have also resulted in distribution utilities, on an aggregate basis, achieving a profit after tax (PAT) of Rs 2,701 crore in FY25 for the first time since coming into force of Electricity Act, 2003. State-wise details at Annexure-III.

**ANNEXURE REFERRED IN REPLY TO PARTS (a) TO (f) OF UNSTARRED
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State wise details of Bonds issued under UDAY (in Rs crore)

Sl. No.	State	Bonds to be issued	Bonds issued by the States	Bonds issued by DISCOMs	Total bonds issued under UDAY
1.	Andhra Pradesh	8,893	8,256	0	8,256
2.	Assam	1,132	-	0	-
3.	Bihar	2,332	2,332	777	3,109
4.	Chhattisgarh	870	870	0	870
5.	Haryana	25,950	25,950	0	25,950
6.	Himachal Pradesh	2,891	2,891	0	2,891
7.	J&K	3,538	3,538	0	3,538
8.	Jharkhand	6,924	6,136	0	6,136
9.	Madhya Pradesh	7,360	7,360	0	7,360
10.	Maharashtra	4,960	4,960	0	4,960
11.	Meghalaya	125	125	0	125
12.	Punjab	15,629	15,629	0	15,629
13.	Rajasthan	62,422	62,422	12,368	74,790
14.	Tamil Nadu	22,815	22,815	0	22,815
15.	Telangana	8,923	8,923	0	8,923
16.	Uttar Pradesh	39,908	39,133	10,377	49,510
	TOTAL	2,14,672	2,11,340	23,522	2,34,862

ANNEXURE-II**ANNEXURE REFERRED IN REPLY TO PARTS (a) TO (f) OF UNSTARRED
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State wise details of Losses taken over under UDAY (in Rs crore)

Sl. No.	State	Total losses to be taken over by States	Actual losses taken over
1.	Andhra Pradesh	3,100	3,100
2.	Assam	146	152
3.	Bihar	2,454	2,454
4.	Chhattisgarh	546	288
5.	Haryana	10	10
6.	Himachal Pradesh	02	02
7.	Jharkhand	862	862
8.	Madhya Pradesh	3,798	3,799
9.	Meghalaya	358	412.5
10.	Punjab	821	821
11.	Rajasthan	99	-
12.	Tamil Nadu	10,132	9,366
13.	Telangana	5,891	9,340
14.	Uttar Pradesh	4,075	5,771
TOTAL		32,295	36,378

ANNEXURE-III**ANNEXURE REFERRED IN REPLY TO PARTS (a) TO (f) OF UNSTARRED
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State	Profit/ (Loss) on accrual basis (PAT) (Rs crore)
Andaman & Nicobar Islands	(91)
Andhra Pradesh	190
Arunachal Pradesh	-
Assam	308
Bihar	2,079
Chhattisgarh	(407)
Delhi	9,989
Goa	(119)
Gujarat	3,984
Haryana	(46)
Himachal Pradesh	342
Jharkhand	(1,928)
Karnataka	(8,869)
Kerala	574
Ladakh	26
Madhya Pradesh	(2,561)
Maharashtra	2,324
Manipur	5
Meghalaya	(36)
Mizoram	32
Nagaland	56
Odisha	439
Puducherry	281
Punjab	6,216
Rajasthan	1,262
Sikkim	(37)
Tamil Nadu	2,073
Telangana	(2,462)
Tripura	(373)
Uttar Pradesh	(10,625)
Uttarakhand	(47)
West Bengal	125
Grand Total	2,701
